

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 301 of 2013 & I.A. No. 397 of 2013

Dated : 5th May, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

North Municipal Corporation of Delhi ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. B.P. Agarwal
Mr. Ujjwal Kumar Jha

Counsel for the Respondent(s) : Mr. Manu Seshadri for R-1
Mr. Alok Shankar for R-2

Mr. Buddy A. Ranganadhan
Mr. Aditya Panda for R-3 & R-4

ORDER

We have heard the learned counsel for the Appellant as well as the Respondents.

Post the matter for further hearing on **19th May, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member